

HIGH COURT OF JUDICATURE AT **PATNA**

Notice for Tender Cancellation

It is hereby informed that the Tender Notice No.-03/2024-25 A.D. (Establishment) dated 03.04.2024 for supply of the consumables of the photocopier machine for the financial year 2024-25 is cancelled due to unavoidable circumstances. All those firms who have submitted the bid against the aforesaid tender may collect it during working days from the A. D. (Establishment) of this Court.

For any enquiry in connection with collection of bid, participant bidders may contact on 0612-7158777 during working days in office hours (10 AM-5 PM).

Dated: 03/10/2024


Registrar (Establishment) I/C
Patna High Court, Patna